NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/159/2017

NAME OF THE PETITIONER(S)

: P P GEORGE KUTTY

NAME OF THE RESPONDENT(S)

: SOUTH INDIAN BANK LTD

UNDER SECTION

: 59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 For Do to S Ravichandran, KSR\$ CO.

For Ruspondents

2. p.p. 21131 Jos G.

PCP

<u>ORDER</u>

Representatives for both the parties are present. Representative appearing on behalf of the Respondent prayed for time to file counter. Last and final opportunity is given for filing counter within two weeks by providing copy to the other side. Matter is posted for arguments. Put up on 12.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk